

<b>Name of the Corporate Debtor</b>	Vadraj Cement Limited	<b>Date of commencement of CIRP</b>	02-02-2024	<b>List of creditors as on:</b>	20-06-2024
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**Annexure 7 - List of Operational creditors (Government Dues)**

SI No	Details of claimant Department	Details of Claim received		Details of claims admitted						Amount of Contingent Claims	Amount of any mutual dues that may be set off	Amount of Claims not admitted	Amount of Claims under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amt of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?	% Voting Share in CoC, if applicable					
1	Regional Provident Fund Commissioner-II, Gandhidham	08-02-2024	6,86,84,541	0	Provident fund dues	0	0	No	NA	-	-	-	6,86,84,541	
2	Assistant Commissioner of State Tax, Unit-102, Bhuj	14-02-2024	3,01,70,77,603	0	Tax dues	0	0	No	NA	-	-	-	3,01,70,77,603	
3	Assistant Commissioner, CGST, Bhuj	15-02-2024	6,04,21,825	0	Tax dues	0	0	No	NA	-	-	-	6,04,21,825	
4	Regional Provident Fund Commissioner-II and Recovery Officer, Dadar	16-02-2024	3,64,16,300		Provident fund dues	0	0	No	NA	-	-	-	3,64,16,300	
5	Assistant Commissioner of Income Tax, Mumbai	29-02-2024	7,80,23,56,287		Tax dues	0	0	No	NA	-	-	-	7,80,23,56,287	
6	Gujarat Maritime Board	01-05-2024	2,66,58,232	0	Permission Charges	0	0	No	NA	-	-	-	2,66,58,232	
	<b>TOTAL</b>		<b>11,01,16,14,788</b>	-	-	-	-	-	-	-	-	-	<b>11,01,16,14,788</b>	-

**Notes:**

- 1 Claims under verification pending reconciliation with books of accounts
- 2 Prior to commencement of the corporate insolvency resolution process under the Insolvency and Bankruptcy Code, 2016, Vadraj Cement Ltd (VCL) was undergoing winding-up proceedings under the provisions of Companies Act, 1956 and an official liquidator was in charge of VCL. The resolution professional is still awaiting receipt of certain information and documents from the erstwhile official liquidator/management of VCL. The claims of creditors may need to be further
- 3 The last available audited financial statements for VCL are as on March 31, 2018, and the claims submitted by creditors have been verified on a best-efforts basis based on the limited available information.